

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 50/AM12
HELD ON 14.03.2012
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 50/87-NC-7/2011 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 14.03.2012 under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Aggarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri S.S. Bose, Senior Development Officer, DIPP
- 3) Shri Krishan Kumar, Deputy DGFT and Convener
- 4) Shri S.N. Sharma, FTDO

2. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-249	(i) M/s Commercial Syn-Bags Limited, Indore (ii) M/s Flexituff International Limited, Pithampur (iii) M/s Kanpur Plastipack Limited, Kanpur (iv) M/s Jumbo Bag Limited, Chennai	Status: Deferred
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Case No. A-251	PROPACK INDUSTRIES	HQ F. No. 01/87/050/00291/AM10/DES-VII	Status: Deferred
NC No.: 50/AM12 Dated: 14.03.2012	Adv. Lic. No. 0310549839 dated 09.12.2009	RLA F. No. 03/95/040/00459/AM10	

Request: **Amendment in the description of Export Product and Import Items No. 1 and 2.**

Decision: A copy of representation was forwarded to D/o C&PC on 08.12.2011. Further as per the request of the Representative of D/o C&PC, a copy of 4.7 application has been forwarded to D/o C&PC on 27.01.2012. Comments of D/o C&PC are awaited.

Deferred for two weeks.

ONLINE CASES

1	Case No.:1/22/84-ALC3/2011	Party Name:SACOS INDIGO PRIVATE LIMITED	Meet No/Date:50/87-ALC1/2011 14.03.2012	Status: Deferred
	HQ File :01/84/050/00162/AM12/	RLA File :11/24/040/00075/AM11/	Lic.No/Date:1110025235 15.07.2011	Defer Date:04.04.2012
	Decision: A copy of reply received from firm has been forwarded to D/o C&PC on 14.03.2012. Comments of D/o C&PC are awaited.			

	Case No.:1/28/87-ALC1/2011	Party Name:POLYSIL IRRIGATION SYSTEMS PVT. LTD.	Meet No/Date:50/87-ALC1/2011 14.03.2012	Status: Deferred
	HO File :01/87/050/00226/AM12/	RI A File :03/95/040/00258/AM12/	Lic No/Date:0310650131	Defer Date:28.03.2012

2			24.08.2011	
Decision: A copy of reply received from firm has been forwarded to D/o C&PC on 12.03.2012. Comments of D/o C&PC are awaited.				

3	Case No.:12/38/84-ALC3/2011	Party Name:KARUR K.C.P.PACKAGINGS LIMITED,	Meet No/Date:50/87-ALC1/2011 14.03.2012	Status: Deferred
	HQ File :01/84/050/00296/AM12/	RLA File :32/24/040/00037/AM12/	Lic.No/Date:3210050719 09.11.2011	Defer Date:04.04.2012
	Decision: A D/L No. 46011/91/2010-PC.II dated 02.03.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

4	Case No.:1/41/87-ALC1/2011	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:50/87-ALC1/2011 14.03.2012	Status: Deferred
	HQ File :01/87/050/00310/AM12/	RLA File :03/95/040/00151/AM12/	Lic.No/Date:0310666977 24.11.2011	Defer Date:04.04.2012
	Decision: A copy of reply received from firm has been forwarded to D/o C&PC on 06.03.2012. Comments of D/o C&PC are awaited.			

Case No.:2/41/87-ALC1/2011	Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:50/87-ALC1/2011 14.03.2012	Status: Approved			
HQ File :01/87/050/00311/AM12/	RLA File :03/95/040/00600/AM12/	Lic.No/Date:0310668223 30.11.2011	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)

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1	39119090	63/0- PESU(Poly Ether Sulfone)	800000.000	K.G	306000000.00	6800000.00 US\$
				Total	306,000,000.00	6,800,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29349900	Sulfolane (Aqueous or Ahnydrous)	120000.000	K.G	27000000.00	600000.00 US\$	Value & Qty
				Total	27,000,000.00	600,000.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/13/2007-PC.II dated 27.02.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PESU (Polyether Sulfone)	1 kg	Sulfolane (Anhydrous / Aqueous)	0.125 kg

6	Case No.:15/39/87-ALC1/2011	Party Name:TAGCHEMICALS INDIA PVT LTD,	Meet No/Date:50/87-ALC1/2011 14.03.2012	Status: Deferred
	HQ File :01/87/050/00303/AM12/	RLA File :53/24/040/00009/AM12/	Lic.No/Date:5310014263 02.12.2011	Defer Date:28.03.2012
	Decision: A D/L No. 46011/05/2012-PC.II dated 30.01.2012 was issued by D/o C&PC to firm. This was followed by reminders from DGFT on 08.02.2012 and 01.03.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

7	Case No.:12/41/87-ALC1/2011	Party Name:EMERALD RESILIENT TYRE MANUFACTURERS (P) LTD.	Meet No/Date:50/87-ALC1/2011 14.03.2012	Status: Deferred
	HQ File :01/87/050/00321/AM12/	RLA File :04/24/040/00252/AM12/	Lic.No/Date:0410131395 08.12.2011	Defer Date:04.04.2012

Decision: A copy of reply received from firm has been forwarded to DIPP on 24.02.2012. Comments of DIPP are awaited.

Case No.:9/43/87-ALC1/2011	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:50/87-ALC1/2011 14.03.2012	Status: Approved
HQ File :01/87/050/00337/AM12/	RLA File :07/24/040/00353/AM12/	Lic.No/Date:0710084558 09.12.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39077000	62/0- POLYESTER SOLUTION - 80% SOLIDS	100000.000	K.G	13000000.00	250000.00 US\$
				Total	13,000,000.00	250,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29171200	ADIPIC ACID	30000.000	K.G	3900000.00	75000.00 US\$	Value & Qty
2	29173500	PHTHALIC ANHYDRIDE	20000.000	K.G	1700000.00	32692.31 US\$	Value & Qty
3	29173960	ISOPHTHALIC ACID	15000.000	K.G	1500000.00	28846.15 US\$	Value & Qty
4	29053100	MONO ETHYLENE GLYCOL	20000.000	K.G	1400000.00	26923.08 US\$	Value & Qty
5	29054100	TRIMETHYLOPROPANE	3000.000	K.G	360000.00	6923.08 US\$	Value & Qty
6	29141100	ACETONE	21000.000	K.G	1680000.00	32307.69 US\$	Value & Qty
7	29053980	NEO PENTYL GLYCOL	6000.000	K.G	660000.00	12692.31 US\$	Value & Qty
				Total	11,200,000.00	215,384.62	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/45/2010-PC.II dated 09.03.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Solution (Solid Content 80+/-1%)	1 kg	1. Adipic Acid	0.300 kg
		2. Phthalic Anhydride	0.200 kg
		3. Isophthalic Acid	0.150 kg
		4. Mono Ethylene Glycol	0.200 kg
		5. Trimethylo Propane	0.030 kg
		6. Acetone	0.210 kg
		7. Neo Pentyl Glycol	0.060 kg

Case No.:10/43/87-ALC1/2011	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:50/87-ALC1/2011 14.03.2012	Status: Approved
HQ File :01/87/050/00338/AM12/	RLA File :07/24/040/00354/AM12/	Lic.No/Date:0710084556 09.12.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39095000	62/0- ISOCYANATE TERMINATED SOLVENT FREE POLYURETHANE RESIN	50000.000	K.G	9100000.00	175000.00 US\$
				Total	9,100,000.00	175,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29291090	METHYLENE DI ISOCYANATE	35500.000	K.G	5325000.00	102403.85 US\$	Value & Qty
2	39072090	POLYETHER POLYOL	10000.000	K.G	1500000.00	28846.15 US\$	Value & Qty
3	39072090	POLYETHER TRIOL	5000.000	K.G	1000000.00	19230.77 US\$	Value & Qty
				Total	7,825,000.00	150,480.77	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/45/2010-PC.II dated 09.03.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Isocyanate Terminated Solvent Free Polyurethane Resin	1 kg	1. Methylene Di Isocyanate	0.7100 kg
		2. Polyether Polol	0.200 kg
		3. Polyether Triol	0.100 kg

Case No.: 11/43/87-ALC1/2011	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:50/87-ALC1/2011 14.03.2012	Status: Approved
HQ File :01/87/050/00339/AM12/	RLA File :07/24/040/00355/AM12/	Lic.No/Date:0710084557 09.12.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
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1	39095000	62/0- HYDROXYL TERMINATED SOLVENT FREE POLYURETHANE RESIN				50000.000	K.G	8580000.00	165000.00 US\$
							Total	8,580,000.00	165,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)		
1	29171200	ADIPIC ACID	22325.000	K.G	2902250.00	55812.50 US\$	Value & Qty		
2	29053100	DI ETHYLENE GLYCOL	18380.000	K.G	1378500.00	26509.62 US\$	Value & Qty		
3	29291090	METHYLENE DI ISOCYANATE	2660.000	K.G	399000.00	7673.08 US\$	Value & Qty		
4	39072090	POLYETHER TRIOL	13000.000	K.G	2600000.00	50000.00 US\$	Value & Qty		
				Total	7,279,750.00	139,995.20			

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/45/2011-PC.II dated 09.03.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Hydroxyl Terminated Polyurethane	1 kg	1. Adipic Acid	0.4464 kg
		2. Di Ethylene Glycol	0.3676 kg
		3. Methylene Di Isocyanate	0.0532 kg
		4. Polyether Triol	0.2600 kg

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Case No.:11/38/87-ALC1/2011	Party Name:K. T. QUALITY CONTROL PVT. LTD.	Meet No/Date:50/87-ALC1/2011 14.03.2012	Status: Deferred
HQ File :01/87/050/00287/AM12/	RLA File :03/94/040/00786/AM12/	Lic.No/Date:0310669924 12.12.2011	Defer Date:04.04.2012

Decision: A D/L No. 46011/03/2012-PC.II dated 30.01.2012 was issued by D/o C&PC to firm. This was followed by

reminder from DGFT on 17.02.2012 giving 15 days time for submission of information. Reply awaited from the firm.

12	Case No.: 12/43/87-ALC1/2011	Party Name:RALSON (INDIA) LIMITED	Meet No/Date:50/87-ALC1/2011 14.03.2012	Status: Deferred
	HQ File :01/87/050/00340/AM12/	RLA File :30/24/040/00048/AM12/	Lic.No/Date:3010081559 13.12.2011	Defer Date:04.04.2012
	Decision: A D/L was issued by DGFT (as per information asked for by DIPP) to firm on 21.02.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

13	Case No.: 9/41/87-ALC1/2011	Party Name:DISEASE CONTROL TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date:50/87-ALC1/2011 14.03.2012	Status: Deferred
	HQ File :01/87/050/00318/AM12/	RLA File :32/24/040/00044/AM12/	Lic.No/Date:3210051494 14.12.2011	Defer Date:04.04.2012
	Decision: A D/L No. 46011/08/2012-PC.II dated 30.01.2012 was issued by D/o C&PC to firm. This was followed by reminders from DGFT on 08.02.2012 and 28.02.2012 giving 15 days time for submission of information. Reply still awaited from the firm.			

14	Case No.: 11/41/87-ALC1/2011	Party Name:DISEASE CONTROL TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date:50/87-ALC1/2011 14.03.2012	Status: Deferred
	HQ File :01/87/050/00320/AM12/	RLA File :32/24/040/00043/AM12/	Lic.No/Date:3210051490 14.12.2011	Defer Date:04.04.2012
	Decision: A D/L No. 46011/08/2012-PC.II dated 30.01.2012 was issued by D/o C&PC to firm. This was followed by reminders from DGFT on 08.02.2012 and 28.02.2012 giving 15 days time for submission of information. Reply still awaited from the firm.			

Case No.:21/43/87-ALC1/2011	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:50/87-ALC1/2011 14.03.2012	Status: Approved
HQ File :01/87/050/00349/AM12/	RLA File :34/24/040/00200/AM12/	Lic.No/Date:3410032638 20.12.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39019090	63/0- SEMICONDUCTIVE CROSSLINKABLE SHILEDING COMPOUND	210000.000	K.G	27752400.00	533700.00 US\$
				Total	27,752,400.00	533,700.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	28030010	CARBON BLACK (RAW MATERIAL)	73500.000	K.G	6879600.00	132300.00 US\$	Qty
2	39011090	CO-POLYMER OF ETHYLENE BUTYL ACRYLATE (RAW MATERIAL)	136500.000	K.G	15615600.00	300300.00 US\$	Qty
3	29096000	PEROXIDE (RAW MATERIAL)	2100.000	K.G	1627080.00	31290.00 US\$	Qty
				Total	24,122,280.00	463,890.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/23/2012-PC.II dated 29.02.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Semi conductive cross linkable shielding compound	1 kg	1. Carbon Black	0.350 kg
		2. Co-Polymer of Ethylene Butyl	0.650 kg

		Acrylate	
		3. Peroxide	0.010 kg

16	Case No.:14/43/87-ALC1/2011	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:50/87-ALC1/2011 14.03.2012	Status: Deferred
	HQ File :01/87/050/00342/AM12/	RLA File :04/24/040/00261/AM12/	Lic.No/Date:0410132364 30.12.2011	Defer Date:28.03.2012
	Decision: A D/L was issued to firm by DGFT on 17.02.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

17	Case No.:19/43/87-ALC1/2011	Party Name:GOVIND RUBBER LIMITED	Meet No/Date:50/87-ALC1/2011 14.03.2012	Status: Deferred
	HQ File :01/87/050/00347/AM12/	RLA File :30/24/040/00041/AM12/	Lic.No/Date:3010082381 03.01.2012	Defer Date:04.04.2012
	Decision: A D/L was issued to firm by DGFT on 17.02.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 15 days time for submission of information.			

18	Case No.:10/48/87-ALC1/2011	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:50/87-ALC1/2011 14.03.2012	Status: Deferred
	HQ File :01/87/050/00409/AM12/	RLA File :05/24/040/00289/AM12/	Lic.No/Date:0510315546 24.01.2012	Defer Date:28.03.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 22.02.2012. Comments of D/o C&PC are awaited.			

19	Case No.:1/50/87-ALC1/2011	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:50/87-ALC1/2011 14.03.2012	Status: Deferred
	HQ File :01/87/050/00445/AM12/	RLA File :03/95/040/00958/AM12/	Lic.No/Date:0310684836 05.03.2012	Defer Date:28.03.2012
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
